

**Name of the corporate debtor PRABHU SHANTI REAL ESTATE PRIVATE LIMITED**  
**Date of commencement of CIRP: 13 June 2018      List of creditors as on: 11 August 2023**

**List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by	Whether related party?	% voting share in CoC					
1	M/s Paisa Lo Digital Ltd.		10,77,68,505.00	10,77,68,505.00	SECURED			NO	6.0					PROVISSIONALLY ADMITTED
2	AU Small Finance Bank Ltd.		7,51,31,918.00	7,51,31,918.00	SECURED			NO	4.2					PROVISSIONALLY ADMITTED
3	Muthoot Fincorp Ltd.		30,55,54,442.00	30,55,54,442.00	SECURED			NO	16.9					PROVISSIONALLY ADMITTED
4	Tamilnad Mercantile Bank Ltd.		26,06,35,864.00	26,06,35,864.00	SECURED			NO	14.5					PROVISSIONALLY ADMITTED
5	Intee Capital Ltd.		1,97,66,792.00	1,97,66,792.00	SECURED			NO	1.1					PROVISSIONALLY ADMITTED